128/2011/ADR
16/6/2011

Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

1. Name of Officer (in full) and service to which the officer belongs PANKAJ KAPOOR INDIAN LEGAL SERVICE 2. Cadre GOVT ADVOCATE

3. Present post held : ADDL GOVT ADVOCATE 4. Present Pay 54070 (46070 + 8700)

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing lands and other buildings	Cost of construction/ Acquirement (and year when purchased) including of land in case of house	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1		3	4	5	6	7	8
ALLAHABAD ALLAHABAD	223/201 KHUSHAL PARVAT. AREA OF PLOT - IN THE SHARE OF 120 SQ YARDS (ROUGHLY) CONSTRUCTED AREA (ROUGHLY) 1500 SQ FT. MY GRANDFATHER	ANCESTRAL	APPROXIMATELY 18 LAKHS (SHARE OF MY GRANDFATHER)	IN THE NAME FATHERS ELDER BROTHER, FATHER & HIS YONGER BROTHER i.e. LAXMIRANT KAPOOR, RAM NATH KAPOOR & SHYAM NATH KAPOOR (ALL DECEASED) & OTHERS	INHERITED	NIL	PROPERTY BELONGS TO ANCESTORS, ORIGINALLY IN THE NAME OF GREAT GRANDFATHER, THERE AFTER HIS LIENIENT DECENDANTS 1 AM 1/5th OWNER OF MY FATHERS SHARE

Signature : Pankaj Kapoor
Name: PANKAJ KAPOOR. 16/6
Designation: ADDITIONAL GOVERNMENT ADVOCATE
Date : 10/06/2011

Note : Please read the notes overleaf before filling up the Form.